

Securities Appellate Tribunal
IN THE COURT OF :Hon.Ms.MeeraSwarup,Tech.Member
TECHNICAL MEMBER
CIVIL CAUSE LIST OF DATE :12/01/2024

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
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MENTION-COURTCODE-MENTION1201- 11.00AM -11.05 A.M.

133-FOR ORDERS-CODE-DELIVERYJUDGMENT-AT11.06 A.M

1	Misc. Application	1681/2023	AXIS BANK LTD. Vs. SEBI AND ORS	ADV. DHRUVE LILADHAR AND CO.
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(Main Matter Number :SEBI Appeal/0000035/2020)

880-ADMISSION-CODE-SARANGAO-AT11.07 A.M.

2	SEBI Appeal	955/2023	MR. BALDEVSINH VIJAYSINH ZALA Vs. SEBI	LEGAL PANACEA ADV
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Sub Matter : Misc. Application/0001442/2023
Sub Matter : Misc. Application/0001443/2023

	Misc. Application	1442/2023	MR. BALDEVSINH VIJAYSINH ZALA -Delay-Appeal Vs. SEBI	LEGAL PANACEA ADV
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(Main Matter Number :SEBI Appeal/0000955/2023)

	Misc. Application	1443/2023	MR. BALDEVSINH VIJAYSINH ZALA -Stay Vs. SEBI	LEGAL PANACEA ADV
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(Main Matter Number :SEBI Appeal/0000955/2023)

857-ADMISSION-CODE-INVESTMENTADVISORY-AT 11.08 AM

	Misc. Application	1359/2023	GAURAV KUMAR-INTERIM RELIEF Vs. SEBI	Advocate Gaurav Bhardwaj
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(Main Matter Number :SEBI Appeal/0000006/2024)

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	Misc. Application	1360/2023	GAURAV KUMAR-URGENCY Vs. SEBI (Main Matter Number :SEBI Appeal/0000006/2024)	Advocate Gaurav Bhardwaj
	Misc. Application	1361/2023	GAURAV KUMAR-EXEMPTION Vs. SEBI (Main Matter Number :SEBI Appeal/0000006/2024)	Advocate Gaurav Bhardwaj
	Misc. Application	1362/2023	AAKASH JOSHI-INTERIM RELIEF Vs. SEBI (Main Matter Number :SEBI Appeal/0000007/2024)	Advocate Gaurav Bhardwaj
	Misc. Application	1363/2023	AAKASH JOSHI-URGENCY Vs. SEBI (Main Matter Number :SEBI Appeal/0000007/2024)	Advocate Gaurav Bhardwaj
	Misc. Application	1364/2023	AAKASH JOSHI-EXEMPTION Vs. SEBI (Main Matter Number :SEBI Appeal/0000007/2024)	Advocate Gaurav Bhardwaj
3	SEBI Appeal	6/2024	GAURAV KUMAR Vs. SEBI	Advocate Gaurav Bhardwaj
	Sub Matter :	Misc. Application/0001359/2023		
	Sub Matter :	Misc. Application/0001360/2023		
	Sub Matter :	Misc. Application/0001361/2023		
4	SEBI Appeal	7/2024	AAKASH JOSHI Vs. SEBI	Advocate Gaurav Bhardwaj
	Sub Matter :	Misc. Application/0001362/2023		
	Sub Matter :	Misc. Application/0001363/2023		
	Sub Matter :	Misc. Application/0001364/2023		

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<u>833-ADMISSION-COURTCODE-CONCORDAO-AT 11.09 AM</u>				
	Misc. Application	1462/2023	CONCORD DRUGS LTD AND ORS-DELAY Vs. SEBI (Main Matter Number :SEBI Appeal/0000016/2024)	Corporate Advocates Pleaders,
	Misc. Application	1486/2023 (/0000)	T.NARASIMHA REDDY-EXEMPTION Vs. SEBI (Main Matter Number :SEBI Appeal/0000017/2024)	Corporate Advocates Pleaders,
	Misc. Application	1487/2023 (/0000)	T.NARASIMHA REDDY-DELAY Vs. SEBI (Main Matter Number :SEBI Appeal/0000017/2024)	Corporate Advocates Pleaders,
	Misc. Application	1488/2023 (/0000)	P. CHANDRAKALA-DELAY Vs. SEBI (Main Matter Number :SEBI Appeal/0000018/2024)	Corporate Advocates Pleaders,
	Misc. Application	1489/2023 (/0000)	P.VENKATRAM REDDY-DELAY Vs. SEBI (Main Matter Number :SEBI Appeal/0000019/2024)	Corporate Advocates Pleaders,
5	SEBI Appeal	16/2024	CONCORD DRUGS LTD AND ORS Vs. SEBI Sub Matter : Misc. Application/0001462/2023	Corporate Advocates Pleaders,
6	SEBI Appeal	17/2024	T.NARASIMHA REDDY Vs. SEBI Sub Matter : Misc. Application/0001486/2023 Sub Matter : Misc. Application/0001487/2023	Corporate Advocates Pleaders,

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7	SEBI Appeal	18/2024	P. CHANDRAKALA Vs. SEBI	Corporate Advocates Pleaders,
Sub Matter :		Misc. Application/0001488/2023		
8	SEBI Appeal	19/2024	P.VENKATRAM REDDY Vs. SEBI	Corporate Advocates Pleaders,
Sub Matter :		Misc. Application/0001489/2023		

836-ADMISSION-COURTCODE-EXCELAO-AT 11.10 AM

Misc. Application	1463/2023	BINOY GUPTA AND ANR.-DELAY Vs. SEBI	S .K.JAIN AND CO. Company Secretaries	
(Main Matter Number :SEBI Appeal/0000020/2024)				
9	SEBI Appeal	20/2024	BINOY GUPTA AND ANR. Vs. SEBI	S .K.JAIN AND CO. Company Secretaries
Sub Matter :		Misc. Application/0001463/2023		

837-ADMISSION-COURTCODE-SUDAR-AT 11.12 AM

Misc. Application	1464/2023	MURUGAN THEVAR-EXEMPTION Vs. SEBI	M. Devesh Tripathi Advocate
(Main Matter Number :SEBI Appeal/0000021/2024)			
Misc. Application	1465/2023	MURUGAN THEVAR-DELAY Vs. SEBI	M. Devesh Tripathi Advocate
(Main Matter Number :SEBI Appeal/0000021/2024)			
Misc. Application	1466/2023	MURUGAN THEVAR-EXEMPTION Vs. SEBI	M. Devesh Tripathi Advocate
(Main Matter Number :SEBI Appeal/0000022/2024)			

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Sr No.	Case Type	Case No.	Name of Parties		Name of Advocates
	Misc. Application	1467/2023	MURUGAN THEVAR-DELAY Vs. SEBI (Main Matter Number :SEBI Appeal/0000022/2024)	M.	Devesh Tripathi Advocate
	Misc. Application	1468/2023	VALLIAMMAL THEVAR-EXEMPTION Vs. SEBI (Main Matter Number :SEBI Appeal/0000023/2024)	M.	Devesh Tripathi Advocate
	Misc. Application	1469/2023	VALLIAMMAL THEVAR-DELAY Vs. SEBI (Main Matter Number :SEBI Appeal/0000023/2024)	M.	Devesh Tripathi Advocate
	Misc. Application	1470/2023	VALLIAMMAL THEVAR-EXEMPTION Vs. SEBI (Main Matter Number :SEBI Appeal/0000024/2024)	M.	Devesh Tripathi Advocate
	Misc. Application	1471/2023	VALLIAMMAL THEVAR-DELAY Vs. SEBI (Main Matter Number :SEBI Appeal/0000024/2024)	M.	Devesh Tripathi Advocate
10	SEBI Appeal	21/2024	MURUGAN M. THEVAR Vs. SEBI Sub Matter : Misc. Application/0001464/2023 Sub Matter : Misc. Application/0001465/2023		Devesh Tripathi Advocate
11	SEBI Appeal	22/2024	MURUGAN M. THEVAR Vs. SEBI Sub Matter : Misc. Application/0001466/2023 Sub Matter : Misc. Application/0001467/2023		Devesh Tripathi Advocate

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12	SEBI Appeal	23/2024	VALLIAMMAL M. THEVAR Vs. SEBI	Devesh Tripathi Advocate
Sub Matter :		Misc. Application/0001468/2023		
Sub Matter :		Misc. Application/0001469/2023		
13	SEBI Appeal	24/2024	VALLIAMMAL M. THEVAR Vs. SEBI	Devesh Tripathi Advocate
Sub Matter :		Misc. Application/0001470/2023		
Sub Matter :		Misc. Application/0001471/2023		

845-ADMISSION-CODE-RESEARCHANALYST-AT 11.14 AM

Misc. Application	23/2024	HARINDER SAHU-STAY Vs. SEBI	KUMAR	Corporate Advocates	Pleaders,
(Main Matter Number :SEBI Appeal/0000030/2024)					
Misc. Application	1736/2023	HARINDER SAHU-EXEMPTION Vs. SEBI	KUMAR	Corporate Advocates	Pleaders,
(Main Matter Number :SEBI Appeal/0000030/2024)					
14	SEBI Appeal	30/2024	HARINDER KUMAR SAHU Vs. SEBI	Corporate Advocates	Pleaders,
Sub Matter :		Misc. Application/0000023/2024			
Sub Matter :		Misc. Application/0001736/2023			

858-ADMISSION-COURTCODE-MERGER-AT 11.16 AM

15	SEBI Appeal	25/2024	SUDHIRKUMAR CHOUDHARY AND ANR. Vs. SEBI	Saachi V. Purohit Advocate
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859-ADMISSION-COURTCODE-SETUBANDHANA-AT 11.18 AM

Misc. Application	1478/2023	VISHAL AHUJA-DELAY Vs. SEBI	S .K.JAIN AND CO. Company Secretaries
(Main Matter Number :SEBI Appeal/0000026/2024)			

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
16	SEBI Appeal	26/2024	VISHAL AHUJA Vs. SEBI	S .K.JAIN AND CO. Company Secretaries
Sub Matter :		Misc. Application/0001478/2023		

870-ADMISSION-COURTCODE-AADHAARAO-AT 11.20 AM

Misc. Application	1479/2023	JYOTI MUNVER-DELAY Vs. SEBI	R V Legal Advocates
(Main Matter Number :SEBI Appeal/0000027/2024)			

Misc. Application	1480/2023	JYOTI MUNVER-EXEMPTION Vs. SEBI	R V Legal Advocates
(Main Matter Number :SEBI Appeal/0000027/2024)			

17	SEBI Appeal	27/2024	JYOTI MUNVER Vs. SEBI	R V Legal Advocates
Sub Matter :		Misc. Application/0001479/2023		
Sub Matter :		Misc. Application/0001480/2023		

314-ADMISSION-COURTCODE-REFUND-AT-11.22 A.M

18	SEBI Appeal	769/2023	Hybrid Financial Services Ltd Vs. BSE LTD And Ors.	Rajan Pillai Adv
Sub Matter(Disposed) :		Misc. Application/0000979/2023		
Sub Matter(Disposed) :		Misc. Application/0001440/2023		
Sub Matter :		Misc. Application/0000009/2024		

Misc. Application	9/2024	SEBI-DELY IN REPLY Vs. Hybrid Financial Services Limited	MDP AND Partners
(Main Matter Number :SEBI Appeal/0000769/2023)			

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<u>147-DISPOSAL-CODE-CORPORATEGOVERNANCEWTM-11.26 AM</u>				
19	SEBI Appeal	335/2019	National Stock Exchange of India Ltd. Vs. SEBI	Mr. Darius Khabata, Sr. Advocate-i/b AZB and Partners Mr. Rafique Dada, Sr. Advocate-i/b The Law Point
	SEBI Appeal	328/2019	Suprebhat Lala Vs. SEBI	Mr. Janak Dwarkadas, Sr. Adv-i-b Joby Mathew Associates Mr. Anubhav Ghosh, Advocate-i/b the Law Point
	SEBI Appeal	329/2019	Infotech Financials Pvt. Ltd. and Others Vs. SEBI	Mr. Janak Dwarkadas, Sr. Adv-i-b Zerick Dastoor Mr. Anubhav Ghosh, Advocate-i/b the Law Point
	SEBI Appeal	330/2019	Ajay Shah Vs. SEBI	Mr. Shyam Mehta, Sr. Advocate-i/b Zerick Dastoor Mr. Anubhav Ghosh, Advocate-i/b the Law Point
	SEBI Appeal	332/2019	Ravi Narain Vs. SEBI	Mr. P. N. Modi, Sr. Advocate-i/b MK Shri Rafique Dada, Sr. Adv.-i/b The Law Point
	SEBI Appeal	338/2019	Chitra Ramakrishna Vs. SEBI	Piyash Raheja, Advocate-i/b S. Priya, Advocate Mr. Anubhav Ghosh, Advocate-i/b the Law Point

900-ADM-CODE-CORPORATEGOVERNANCEAOORDER-11.28 AM

20	SEBI Appeal	409/2022	Ravi Narain Vs. SEBI	Bodhi Legal
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Sub Matter(Disposed) : Misc. Application/0000692/2022

Sub Matter(Disposed) : Misc. Application/0000693/2022

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	425/2022	Mr. Ajay Shah Vs. SEBI	Zerick Dastur, Advocates and Solicitors
	Sub Matter(Disposed) :	Misc. Application/0000710/2022		
	Sub Matter(Disposed) :	Misc. Application/0000712/2022		
	Sub Matter(Disposed) :	Misc. Application/0000713/2022		
	SEBI Appeal	426/2022	Suprabhat Lala Vs. SEBI	JOBY MATHEW AND ASSOCIATES
	SEBI Appeal	427/2022	Infotech Financials Pvt. Ltd. and Ors. Vs. SEBI	Zerick Dastur, Advocates and Solicitors
	Sub Matter(Disposed) :	Misc. Application/0000711/2022		
	Sub Matter(Disposed) :	Misc. Application/0000714/2022		
	Sub Matter(Disposed) :	Misc. Application/0000715/2022		
	SEBI Appeal	446/2022	NationalStockExchangeofIndiaLt d.-GOVERNANCEAOORDER Vs. SEBI	AZB PARTNERS
	Sub Matter :	Misc. Application/0000725/2022		
	Misc. Application	725/2022	NSEL.-GOVERNANCEAOORD ER- PRODUCTION OF VOLUMES Vs. SEBI	AZB AND PARTNERS
	(Main Matter Number :SEBI Appeal/0000446/2022)			
	SEBI Appeal	560/2022	MS. CHITRA RAMKRISHNA Vs. SEBI	S Priya Advocate

476-DISPOSAL-COURTCODE-DIRECTORPAN-AT11.30 AM

21	SEBI Appeal	645/2021	ARUN PANCHARIYA Vs. SEBI	Mr.Sandeep Wadhawan, Advocate
	(Main Matter Number :Misc. Application/0001227/2021)			
	Sub Matter :	Misc. Application/0001135/2021		
	Sub Matter(Disposed) :	Misc. Application/0001188/2021		
	Sub Matter(Disposed) :	Misc. Application/0001227/2021		
	Sub Matter(Disposed) :	Misc. Application/0000711/2023		
	Sub Matter(Disposed) :	Misc. Application/0001244/2023		

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<u>699-DISPOSAL-CODE-FITANDPROPERNEPTUNE-AT 11.32 A.M</u>				
	Misc. Application	61/2022	KAILASH RAMKISHAN GUPTA AND ANR- Add.Documents Applicaation Vs. SEBI	Hitesh Buch Hitesh Buch AND Associates Company
(Main Matter Number :SEBI Appeal/0000064/2022)				
22	SEBI Appeal	64/2022	KAILASH RAMKISHAN GUPTA AND ANR Vs. SEBI	Hitesh Buch Hitesh Buch AND Associates Company
Sub Matter(Disposed) : Misc. Application/0000047/2022				
Sub Matter : Misc. Application/0000061/2022				
Sub Matter(Disposed) : Misc. Application/0000582/2022				
Sub Matter(Disposed) : Misc. Application/0000316/2023				
<u>717-DISPOSAL-COURTCODE-LODRREGULATION-11.34 AM</u>				
23	SEBI Appeal	90/2022	A. S. GIRIDHAR Vs. SEBI	Mr. Anandapadmanabhan Unnikrishnan, Advocate
Sub Matter(Disposed) : Misc. Application/0000182/2022				
Sub Matter(Disposed) : Misc. Application/0000183/2022				
Sub Matter : Misc. Application/0000353/2022				
	SEBI Appeal	114/2022	JAFFER SADIQ AMEER Vs. SEBI	Advocate Anandapadmanabhan Unnikrishnan
Sub Matter(Disposed) : Misc. Application/0000211/2022				
Sub Matter(Disposed) : Misc. Application/0000212/2022				
Sub Matter(Disposed) : Misc. Application/0000573/2022				
	Misc. Application	353/2022	SEBI Vs. A.S. Giridhar	K Ashar and Co
(Main Matter Number :SEBI Appeal/0000090/2022)				
	Misc. Application	1015/2022	PRAMOD MANOHARLAL JAIN -DELAY Vs. SEBI	Kamal Agrawal AR
(Main Matter Number :SEBI Appeal/0000744/2022)				

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	Misc. Application	1016/2022	PRAMOD MANOHARLAL JAIN -STAY Vs. SEBI	Kamal Agrawal AR
(Main Matter Number :SEBI Appeal/0000744/2022)				
	SEBI Appeal	744/2022	PRAMOD MANOHARLAL JAIN Vs. SEBI	Kamal Agrawal AR
Sub Matter :	Misc. Application/0001015/2022			
Sub Matter :	Misc. Application/0001016/2022			
Sub Matter(Disposed) :	Misc. Application/0000242/2023			
	SEBI Appeal	183/2023	MR. MURUGAVEL KARUNANIDHI Vs. SEBI	Adv. Amrita Jain
<u>719-DISPOSAL-CODE-VENTURES AO-AT 11.36 AM</u>				
24	SEBI Appeal	715/2022	MR. SANTOSH VASANT BHELEKAR Vs. SEBI AND ORS.	Smita Ranpise Advocate
Sub Matter(Disposed) :	Misc. Application/0001114/2022			
Sub Matter(Disposed) :	Misc. Application/0001115/2022			
Sub Matter(Disposed) :	Misc. Application/0000789/2023			
<u>409-DISPOSAL-COURTCODE-SARANGW TM-11.38 AM</u>				
25	SEBI Appeal	997/2022	MR. BALDEVSINH VIJAYSINH ZALA Vs. SEBI	Shailesh Kumar Advocate
Sub Matter :	Misc. Application/0001633/2022			
Sub Matter(Disposed) :	Misc. Application/0001795/2022			
Sub Matter(Disposed) :	Misc. Application/0000419/2023			
Sub Matter :	Misc. Application/0000987/2023			
	SEBI Appeal	50/2023	MR. MANISH KANAKSHI ASHAR AND ORS. Vs. SEBI	LEGAL PANACEA
Sub Matter :	Misc. Application/0001649/2022			
Sub Matter(Disposed) :	Misc. Application/0000420/2023			

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	SEBI Appeal	51/2023	MR. BHAVIK AMRUTLAL VAZA AND ORS Vs. SEBI	LEGAL PANACEA
Sub Matter :		Misc. Application/0001650/2022		
Sub Matter(Disposed) :		Misc. Application/0000462/2023		
	SEBI Appeal	102/2023	AMRUT DREDGING AND SHIPPING LIMITED Vs. SEBI	SHAILESH KUMAR Advocate
Sub Matter :		Misc. Application/0001745/2022		
Sub Matter(Disposed) :		Misc. Application/0000421/2023		
	Misc. Application	987/2023	BALDEVSINGH EXTENSION OF TIME Vs. SEBI	ADV. SHAILESH KUMAR
(Main Matter Number :SEBI Appeal/0000997/2022)				

84-DISPOSAL-COURTCODE-NEWCLIENTS-AT11.40 AM

26	SEBI Appeal	188/2023	M/S. SMIFS LTD. Vs. NSEIL	Shah and Ramaiya
Sub Matter(Disposed) :		Misc. Application/0000195/2023		
Sub Matter(Disposed) :		Misc. Application/0000196/2023		

371-DISPOSAL-COURTCODE-BHAGERIAAO-AT11.42 AM

27	SEBI Appeal	229/2023	COFFEE DAY ENTERPRISES LIMITED Vs. SEBI	Zerick Dastur, Advocates and Solicitors
Sub Matter(Disposed) :		Misc. Application/0000298/2023		
Sub Matter(Disposed) :		Misc. Application/0000622/2023		
	SEBI Appeal	513/2023	MYSORE AMALGAMATED COFFEE ESTATES LIMITED Vs. SEBI	Joby Mathew and Associates
Sub Matter(Disposed) :		Misc. Application/0001056/2023		

122-DISPOSAL-CODE-OBSERVATION-AT11.44 AM

28	SEBI Appeal	384/2023	JATIN CHAWLA Vs.	Aagam Doshi and Co
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	Sub Matter(Disposed) :		Misc. Application/0000538/2023	
	Sub Matter(Disposed) :		Misc. Application/0000887/2023	
	SEBI Appeal	385/2023	BIJAL SHAH Vs. SEBI	Aagam Doshi and Co
	Sub Matter(Disposed) :		Misc. Application/0000539/2023	
	Sub Matter(Disposed) :		Misc. Application/0000886/2023	
	SEBI Appeal	386/2023	GOPAL RITOLIA Vs. SEBI	Aagam Doshi and Co
	Sub Matter(Disposed) :		Misc. Application/0000540/2023	
	Sub Matter(Disposed) :		Misc. Application/0000889/2023	
<u>760-DISPOSAL-CODE-FEELIABILITY-AT11.46 AM</u>				
29	SEBI Appeal	467/2023	KUBER SECURITIES LTD. Vs. SEBI	Thakordas and Madgavkar
	Sub Matter(Disposed) :		Misc. Application/0000930/2023	
	Sub Matter :		Misc. Application/0001290/2023	
	SEBI Appeal	645/2023	VINOD KUMAR DUA Vs. SEBI	Thakordas AND Madgavkar ADV
	Sub Matter(Disposed) :		Misc. Application/0000950/2023	
	Sub Matter(Disposed) :		Misc. Application/0001231/2023	
	Misc. Application	1290/2023	Kuber Securities Ltd Vs. SEBI	Thakordas And Madgaonkar
(Main Matter Number :SEBI Appeal/0000467/2023)				